

qualifications issued by academic institutions and thereby control incidences of fake certificates and degrees.

**Thorat Committee report on political cartoons in textbooks**

869. SHRI BHUPENDER YADAV: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Thorat Committee on the controversy over political cartoons in textbooks has submitted its report to Government;
- (b) whether National Monitoring Committee (NMC) set up by the Ministry to examine the suggestions of Thorat Committee has also given its recommendations;
- (c) whether Thorat Committee took into consideration views of NCERT members and advisors in this regard; and
- (d) whether keeping in view the divergent views of HRD Panel, NCERT and NMC in this matter, Government would ensure that no school study time is lost and students do not suffer on account of controversy over political cartoons?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) The Thorat Committee and the National Monitoring Committee (NMC) have submitted their Report/Recommendations to the NCERT.

(c) Thorat Committee invited officials and academicians from different segments including those who have been directly involved in the NCERT textbook activities and took their views.

(d) The NCERT constituted a subcommittee of the Textbook Development Committees of Political Science textbooks for classes IX to XII and its meeting was held on 30 July — 1 August, 2012 to discuss and decide upon the changes to be made in the textbooks. These books would be distributed in the present academic session after due approval of the NMC.

**Quota for MPs for admissions in Kendriya Vidyalayas**

†870. SHRI ISHWARLAL SHANKARLAL JAIN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the M.P. Quota for admissions in Kendriya Vidyalayas has been increased from two seats to six seats;
- (b) if so, the details thereof;
- (c) whether the M.Ps. are likely to get the benefits of the above scheme from the current year *i.e.* 2012 itself; and

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†Original notice of the question was received in Hindi.